

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal no. 80 of 2014 &
IA No. 149 of 2014 & IA No. 151 of 2014**

Dated: 07th August, 2015

In the matter of

Education Research & Development Foundation ...Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

ORDER

The Court has not assembled today.

As agreed by learned counsel for the parties, list the matter on

9.09.2015.

COURT MASTER